

F.No.15011/55/2015- JUS (AU)
Government of India
(Department of Justice)

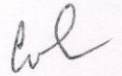
Jaisalmer House, 26 Mansingh Road
New Delhi, 01st September 2017

OFFICE ORDER

The undersigned is directed to say that in presently DS(NM) is on mandatory training at ISTM DoP&T and DS (eCourts) is also proceeding on the Mid Career Training from 3rd September 2017. During the absence of these officers, the arrangement of link officers will be as under:

Officer	Link Officer	Remarks
Dr.K.S. Jayachandran, as DS(eCourt)	Sh.Muralidhar Pandey, Dir (J-II)	-
Dr.K.S. Jayachandran, as DS(Admn)	-	The US will submit files to JS'(A) during this period directly. JS(A) will function as the HoD during this period.
Sh.C.K.Reejonia, DS(NM)	-	US(NM) will submit the files directly to JS(NM)
Sh.Y.M.Pandey, Dir (J-I)	-	US(J-I) will send the files directly to JS(SCB)
Sh. A.N.Saxena, DS (Desk)	-	US(Desk-I) and US(Desk-II) will submit the files directly to JS(A)

2. This issues with the approval of the Competent Authority.



(Prem Lata Kaushik)

Under Secretary to Government of India
Tel. No. 23072549

Copy to:

1. PSO to Secretary (J)
2. PS to all the Joint Secretaries
3. All officers in DoJ (via mail)
4. Guard file
5. NIC for uploading on the website